

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 12/RP/2024**

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : GRIDCO Ltd.

Respondent : NTPC Ltd.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri R.K. Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Venkatesh, Advocate, NTPC  
Shri Anant Singh Ubeja, Advocate, NTPC  
Shri Kunal Veer Chopra, Advocate, NTPC  
Ms. Vanshika Saraf, Advocate, NTPC

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, the hearing of the review petition was adjourned.

2. The review petition will be listed for hearing on **6.2.2025 at 2.30 pm**. Parties are directed to complete their pleadings, if not done earlier.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

